

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:2386
ANSWERED ON:16.08.2011
MODERNISATION OF FPIS
Thomas Shri P. T.

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of measures taken by the Government for the modernisation of Food Processing Industries (FPIs) in the country;
- (b) the details of Central assistance provided in the last two years for this purpose, State-wise;
- (c) the details of applications for Capital Subsidy Scheme of Technology Upgradation which have been cleared/ pending as on date; and
- (d) the time by which the pending applications are likely to be cleared?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a): The Ministry of Food Processing Industries (MFPI) has been implementing plan scheme for modernization and development of food processing sector as Scheme for Setting up of Technology Upgradation/ Modernization/ Expansion of Food Processing Industries (FPIs).

(b) to (d): Under the Scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries, financial assistance is provided in the form of grants-in-aid for setting up of new food processing units as well as Technological Upgradation and Expansion of existing units in the country. Ministry extends financial assistance in the form of grant-in-aid to entrepreneurs @ 25% of the cost of Plant & Machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in general areas or 33.33% subject to a maximum of Rs. 75 lakhs in difficult areas. The details of financial assistance provided to the food processing industries during last two years state-wise is at Annexure.

Pending applications are cleared upto the extent of budgetary allocation